

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

APPELLANT(S)

VERSUS

RAMJAS SINGH YADAV (DEAD) THR. LRS. & ANR.

RESPONDENT(S)

[ONLY IA 142463/2024 IS LISTED UNDER THIS ITEM]
(IA No. 142463/2024 - CALLING RECORD OF HIGH COURT)

Date : 23-04-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTIFor Appellant(s) Mr. Yatindra Singh, Sr. Adv.
Mr. Praveen Jain, AOR
Mr. Siddharth Jain, Adv.For Respondent(s) Mr. Harish Chand Kharbanda, Adv.
Mr. Garvesh Kabra, AOR
Mr. Trilok Nath Saxena, Adv.
Mr. Dr. Shiv Kumar Tiwari, Adv.
Mr. Vivek Kumar Singh, Adv.
Mr. Aakash Shankar, Adv.UPON hearing the counsel the court made the following
O R D E R

1. IA No. 142463/2024 is allowed.
2. List this appeal for final hearing after a week.

(Nidhi Mathur)
Court Master (NSH)(Geeta Ahuja)
Deputy Registrar